

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8599/2006  
(From the judgement and order dated 12/01/2006 in FA No. 50/2005 of The  
HIGH COURT OF DELHI AT N. DELHI)

M/S.JOHN IMPLEX (PVT) LTD. & ANR.

Petitioner(s)

VERSUS

ATHUL KAPUR & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 05/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Anoop G. Choudhary, Sr.Adv.

Mr. Shakil Ahmed Syed,Adv.

Mr.Syed Ahmad Saud, Adv.

For Respondent(s)

Mr. Devendra Singh,Adv.

UPON hearing counsel the Court made the following  
ORDER

After hearing learned counsel for the parties, the Court reserved  
its judgment.

[ Meenu Sethi ]  
A.R.-cum -P.S.

[ Pushap Lata Bhardwaj ]  
Court Master

Books referred:

2008            2 SCC 326